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**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/30, 31/ (IB)/2017  
NAME OF THE PETITIONER(S) : M. ANTHONY PETER  
NAME OF THE RESPONDENT(S) : PDF ESTATES INDIA LTD  
UNDER SECTION : 433(e) (f)**

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

**ORDER**

No representation on behalf of both the sides. The Registry is directed to issue notice to both the parties for their appearance and submissions. Put up on 16.07.2017 at 10.30 A.M.

*S. Vijayaraghavan*  
(S. Vijayaraghavan)  
Member (Technical)

*(K. Anantha Padmanabha Swamy)*  
Member (Judicial)